

# THE HIGH COURT OF MEGHALAYA: SHILLONG

## CORRIGENDUM

Dated, Shillong the 22<sup>nd</sup> May, 2026

**No.HCM.II/123/2015/Pt-II/Estt./22:** In view of the Govt. of Meghalaya General Administration Notification No. GAA.78/2025/44 dated 21<sup>st</sup> May, 2025, the holiday date for Id-ul-Zuha as notified vide this Registry's Notifications No. HCM.II/123/2015/Pt.II/Estt./14 dated 13.11.2025 and No. HCM.II/123/2015/Pt.II/Estt./15 dated 13.11.2025 dated in respect of the District Judiciary in Meghalaya may please be read as **28<sup>th</sup> May, 2026** instead of 27<sup>th</sup> May, 2026.

REGISTRAR GENERAL

Memo No.HCM.II/123/2015/Pt-II/Estt./22-A

Dated, Shillong the 22<sup>nd</sup> May, 2026

### Copy to:

1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to the Advocate General/ Additional Advocate Generals, Meghalaya for kind information.
6. The Registrar(Judicial Service), High Court of Meghalaya for kind information.
7. The Commissioner & Secretary to the Govt. of Meghalaya, Law Deptt. for kind information.
8. The Member Secretary, Meghalaya State Legal Services Authority for kind information.
9. The Director, Meghalaya State Judicial Academy for kind information.
10. All District & Sessions Judges in Meghalaya for favour of kind information and necessary action.
11. The President & Secretary of all District Bar Association for kind information and necessary action for general information of all the members of their respective Bar Associations.
12. The System Analyst, high Court of Meghalaya with a request to upload this Corrigendum in the official website of this High court.
13. Office file.

By order etc....

REGISTRAR GENERAL

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22/5/26